

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 180 of 2013, IA Nos. 337 of 2013 & 413 of 2013**

**Dated : 17<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Uttrakhand Power Corporation Ltd. .... Appellant(s)**

**Versus**

**Uttrakhand Electricity Regulatory  
Commission .... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur  
Mr. Vishal Anand**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Ruchi Bisaria**

**ORDER**

Heard the learned counsel for the appellant for some time.

Post the matter for further hearing on **20<sup>th</sup> November, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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